

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4105/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dhruvad Kashyap Das,
Presiding Officer, MACT No.2,
Kamrup(M), Guwahati.

Dated Guwahati the 9th November, 2020.

Sub: **Casual leave.**

Ref:- Email dated 06.11.2020 and
Letter No. MACT-2/K/3135/20 dated 09.11.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 06.11.2020 and 10.11.2020, has been granted. The Presiding officer, STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati and his absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

4108

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/4106-1 dated 9.11.2020

Copy to.

1. The Presiding officer, STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati .
2. The Member, MACT No.3, Kamrup (M), Guwahat.
3. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pdss